

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 92 OF 2015

Dated: 6th November, 2015

In the matter of:-

Bala Krishna Industries Ltd.

Versus

Rajasthan Electricity Regulatory Commission & Anr.

...Appellant(s)

...Respondent(s)

ORDER

The Bench has not assembled.

As agreed by the parties, list the matter on **19.11.2015.**

COURT MASTER